

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'DB', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
MS. ASTHA CHANDRA, JUDICIAL MEMBER**

ITA No.4249 & 4250/Del/2017
Assessment Year: 2011-12 & 2012-13

Mamta Dandriyal 194, Dharampur Danda, Near Ambiwala Gurudwara, Dehradun PAN No.AYDPD5055F	Vs	DCIT Central Circle Dehradun
(APPELLANT)		(RESPONDENT)

ITA No.4252, 4253, 4254 & 4255/Del/2017
Assessment Year: 2010-11 to 2013-14

Sunil Dandriyal 194, Dharampur Danda, Near Ambiwala Gurudwara, Dehradun PAN No.ALTPD8489N	Vs	DCIT Central Circle Dehradun
(APPELLANT)		(RESPONDENT)

Appellant	Sh. Tarun Chanana, Advocate
Respondent	Smt. Ekta Jain, CIT DR

Date of hearing:	26/08/2022
Date of Pronouncement:	26/08/2022

ORDER**PER BENCH**

These appeals by the assessee are preferred against the order of the CIT(A)-IV, Kanpur dated 27.02.2017 and 28.02.2017 pertaining to A.Y.2011-12 to 2012-13 and 2010-11 to 2013-14.

2. As per letter dated 22.08.2022, both the assessees have sought to withdraw the present appeal.
3. On the basis of the aforementioned letter, the above captioned appeals are dismissed as withdrawn.
4. Decision announced in the open court on 26.08.2022.

Sd/-
(ASTHA CHANDRA)
JUDICIAL MEMBER

NEHA, Sr. Private Secretary

Date:- .08.2022

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER

ASSISTANT REGISTRAR
ITAT NEW DELHI